

आयकर अपीलीय अधिकरण, कोलकाता क्षेत्र के पीठों का गठन  
CONSTITUTION OF ITAT KOLKATA ZONE  
(12/10/2026 TO 15/10/2026)

हाइब्रिड/ भौतिक/ आभासी माध्यम में  
In Hybrid/Physical/Virtual Mode

[दिनांक 16/10/2026 (शुक्रवार) एमए, एसए, क्लबिंग, ईएच, आवेदन]  
[16/10/2026 (Friday) M.A., S.A., Clubbing, E.H. Applications]

| पीठ<br>Bench | गठन<br>Constitution                                                                        | न्याय कक्ष<br>Court Room |
|--------------|--------------------------------------------------------------------------------------------|--------------------------|
| Cuttack      | Shri D R L Reddy, Vice-President (KZ)<br>&<br>Shri Rajesh Kumar, AM<br>[ At 10.30 am ]     | 1                        |
| C            | Shri Rajesh Kumar, AM<br>&<br>Shri Pradip Kumar Choubey, JM<br>[ After "Cuttack" Bench ]   | 2                        |
| D            | Shri Rajesh Kumar, AM<br>&<br>Shri Pradip Kumar Choubey, JM<br>[ After "C" Bench ]         | 2                        |
| SMC          | Shri Laxmi Prasad Sahu, AM<br>[ At 10.30am ]                                               | 3                        |
| Guwahati     | Shri Laxmi Prasad Sahu, AM<br>Shri Pradip Kumar Choubey, JM<br>[ After "SMC" & "D" Bench ] | 3                        |
| Patna        | Shri Pradip Kumar Choubey, JM<br>&<br>Shri G. Gurusamy, AM<br>[ After "Guwahati" Bench ]   | 4                        |
| Ranchi       | Shri Ratnesh Nandan Sahay, AM<br>&<br>Smt. G. Rajani, JM<br>[ At 10.30 A.M. ]              | At Ranchi                |

**Note :** 1. "A" & "B" Bench of ITAT, Kolkata are cancelled as Shri Yogesh Kumar US, Hon'ble J.M. will be on leave.

2. Kolkata Old Appeals cases are cancelled as Shri Yogesh Kumar US, Hon'ble J.M. will be on leave.

*(Signature)*  
(मनीष भोई)  
उप-पंजीकार  
09/10/2022

**INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**

**CAUSE LIST FOR DIVISION BENCH**

**BEFORE S/SHRI DRL REDDY, VICE-PRESIDENT (KZ) & RAJESH KUMAR, ACCOUNTANT MEMBER**

**DATED: 12/10/2026 (MONDAY) HYBRID HEARING AT 10.30 AM**

| Google Meeting Link : <a href="https://meet.google.com/gng-ecrb-zsa">https://meet.google.com/gng-ecrb-zsa</a> |               |     |     |      |         |                                                             |         |
|---------------------------------------------------------------------------------------------------------------|---------------|-----|-----|------|---------|-------------------------------------------------------------|---------|
| S.N.                                                                                                          | Appeal Number |     |     |      | A.Y.    | Name of the assessee                                        | Remarks |
| 1                                                                                                             | ITA           | 764 | CTK | 2026 | 2018-19 | [A] ASHOK BRICKS INDUSTRIES PRIVATE LIMITED                 |         |
| 2                                                                                                             | ITA           | 765 | CTK | 2026 | 2014-15 | [D] THE SAMBALPUR DISTRICT CENTRAL COOPERATIVE BANK LIMITED |         |

**INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**

**CAUSE LIST FOR DIVISION BENCH**

**BEFORE S/SHRI DRL REDDY, VICE-PRESIDENT (KZ) & RAJESH KUMAR, ACCOUNTANT MEMBER**

**DATED: 14/10/2026 (WEDNESDAY) HYBRID HEARING AT 10.30 AM**

| Google Meeting Link : <a href="https://meet.google.com/gng-ecrb-zsa">https://meet.google.com/gng-ecrb-zsa</a> |               |     |     |      |         |                                     |         |
|---------------------------------------------------------------------------------------------------------------|---------------|-----|-----|------|---------|-------------------------------------|---------|
| S.N.                                                                                                          | Appeal Number |     |     |      | A.Y.    | Name of the assessee                | Remarks |
| 1                                                                                                             | ITA           | 770 | CTK | 2026 | 2012-13 | [A] SARADA BUILDCON PRIVATE LIMITED |         |
| 2                                                                                                             | ITA           | 771 | CTK | 2026 | 2012-13 | [A] SARADA BUILDCON PRIVATE LIMITED |         |
| 3                                                                                                             | ITA           | 772 | CTK | 2026 | 2024-25 | [A] ASHOK KUMAR MOHANTY             |         |

**INCOME TAX APPELLATE TRIBUNAL, CUTTACK BENCH, CUTTACK**

**CAUSE LIST FOR DIVISION BENCH**

**BEFORE S/SHRI DRL REDDY, VICE-PRESIDENT (KZ) & RAJESH KUMAR, ACCOUNTANT MEMBER**

**DATED: 15/10/2026 (THURSDAY) HYBRID HEARING AT 10.30 AM**

**Google Meeting Link : <https://meet.google.com/gng-ecrb-zsa>**

| S.N. | Appeal Number |     |     |      | A.Y.    | Name of the assessee                         | Remarks |
|------|---------------|-----|-----|------|---------|----------------------------------------------|---------|
| 1    | ITA           | 581 | CTK | 2026 | 2021-22 | [A] PRASANT MOHAPATRA                        |         |
| 2    | ITA           | 630 | CTK | 2026 | 2015-16 | [A] BHAGABAT PRADHAN MEMORIAL                |         |
| 3    | ITA           | 767 | CTK | 2026 | 2018-19 | [A] BIPIN TARA                               |         |
| 4    | ITA           | 774 | CTK | 2026 | 2024-25 | [A] SUDARSHAN PALLAI                         |         |
| 5    | ITA           | 779 | CTK | 2026 | 2015-16 | [A] SUSHANT KUMAR SAHOO                      |         |
| 6    | ITA           | 790 | CTK | 2026 | 2017-18 | [A] AKSHAYA KUMAR PANDA                      |         |
| 7    | ITA           | 797 | CTK | 2026 | 2026-27 | [A] HARIJAN ADIBASI MANGAL SAMITI            |         |
| 8    | ITA           | 798 | CTK | 2026 | 2026-27 | [A] HARIJAN ADIBASI MANGAL SAMITI            |         |
| 9    | ITA           | 802 | CTK | 2026 | 2017-18 | [A] UMESH KUMAR JENA                         |         |
| 10   | ITA           | 803 | CTK | 2026 | 2026-27 | [A] SHREE JAGANNATH SANSKRUTI PRACHAR SAMITY |         |
| 11   | ITA           | 804 | CTK | 2026 | 2026-27 | [A] SHREE JAGANNATH SANSKRUTI PRACHAR SAMITY |         |
| 12   | ITA           | 821 | CTK | 2026 | 2026-27 | [A] RASTRIYA SEVA NYASA KENDUJHAR            |         |
| 13   | ITA           | 822 | CTK | 2026 | 2026-27 | [A] RASTRIYA SEVA NYASA KENDUJHAR            |         |
| 14   | ITA           | 823 | CTK | 2026 | 2008-09 | [A] DINESH CHANDRA DAS                       |         |
| 15   | ITA           | 824 | CTK | 2026 | 2009-10 | [A] DINESH CHANDRA DAS                       |         |
| 16   | ITA           | 826 | CTK | 2026 | 2016-17 | [A] JITENDRA KUMAR ARIKSHITA BHATTA          |         |
| 17   | ITA           | 886 | CTK | 2026 | 2024-25 | [A] M/S. PURNA PRAVA HEALTH CARE FOUNDATION  |         |
| 18   | ITA           | 898 | CTK | 2026 | 2019-20 | [A] SANTOSH KUMAR RAY                        |         |

**NOTE: BENCH WILL NOT FUNCTION ON 13/10/2026 (TUESDAY) & 16/10/2026 (FRIDAY).**

  
For Assistant Registrar